

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT-I)
CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH,
NATIONAL COMPANY LAW TRIBUNAL, HELD ON **15.07.2021 at 10.30 A.M**
THROUGH VIDEO CONFERENCING

**PRESENT: SMT. R.SUCHARITHA, MEMBER (JUDICIAL)
SHRI. ANIL KUMAR B, MEMBER (TECHNICAL)**

IA/MA/IBA/TCP/TCA/CP/CA No : IA/1321/IB/2020 in CP/431/IB/2018
NAME OF PETITIONER : Varadachari Kumar (Akshaya Imaging Systems Pvt Ltd)
NAME OF RESPONDENT : Sreenivasan Harikrishnan & 2 Other
SECTION : 66 of IBC

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IA/MA/IBA/TCP/TCA/CP/CA No : IA/1326/IB/2020 in CP/431/IB/2018
NAME OF PETITIONER : Varadachari Kumar (Akshaya Imaging Systems Pvt Ltd)
NAME OF RESPONDENT : Sreenivasan Harikrishnan & 2 Other
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COMMON ORDER

The Petitioner is represented by Ld. Counsel Mr. S. Sathiyarayanan and the Respondent is represented by Ld. Counsel Ms. Pavithra Sundararajan through video conferencing mode.

As the other connected matter(s) are listed on 09.08.2021, this matter also be listed together on the same day of **09.08.2021** for hearing and disposal at once.

-sd-
(ANIL KUMAR B)
MEMBER (TECHNICAL)

-sd-
(R. SUCHARITHA)
MEMBER (JUDICIAL)